

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00783/2017**

Monday, this the 9<sup>th</sup> day of April, 2018

**CORAM:**

**Hon'ble Mr.U.Sarathchandran, Judicial Member  
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

A.Vijayamohan  
Retired Mail Guard, HRO,  
RMS TV Division  
Thiruvananthapuram-695 001.  
Residing at Seetha Rama Vilasom,  
Kavu Junction, Cheriyakonni,  
Thiruvananthapuram-695 013.

Applicant

(By Advocate: Mr.Vishnu S.Cempazhanthiyil)

**Versus**

1. The Senior Superintendent  
RMS TV Division  
Thiruvananthapuram-695 036.
2. Union of India represented by the  
Chief Post Master General  
Kerala Circle  
Thiruvananthapuram-695 n033.

Respondents

(By Advocate: Mr. N.Anilkumar, Sr.PCGC)

This Original Application having been heard on 9<sup>th</sup> April, 2018, the Tribunal delivered the following order on the same day:

**O R D E R**

**By U.Sarathchandran, Judicial Member**

Mr.Vishnu S. Cempazhanthiyil has requested for taking up MA/180/326/2018 seeking a direction for consideration of Annexure A3 representation as done in the case of OA No.894/2014. He submits that his case is similar to that of the applicant in the said OA. The same can be seen from Annexure A1 where the applicant in OA 894/2014 is at Sl.No.12 whereas the

present applicant is at Sl.No.7.

2. We feel that the MA can be allowed and OA can be disposed of with a direction to respondent No.2 to consider and dispose of Annexure A3 representation filed by the applicant. We order accordingly. The aforesaid exercise shall be completed within a month of the receipt of a copy of this order without fail.

The OA is disposed of as above. No order as to costs.

(E.K.Bharat Bhushan)  
Administrative Member

(U.Sarathchandran)  
Judicial Member

aa.

**Annexures filed by the applicant:**

Annexure A1: Copy of the memo No.BII/Recrt/MG/83 dated 1.10.1983 issued by the 1<sup>st</sup> respondent.

Annexure A2: Copy of the representation dated 1.7.2009 to the Director of Postal Services (HO), Trivandrum.

Annexure A3: Copy of the representation dated 30.4.2017 submitted by the applicant to the 2<sup>nd</sup> respondent.

Annexure A4: Copy of the order in OA No.620/2003 of this Tribunal.

Annexure A5: Copy of the order in OA No.66/2008 of this Tribunal.

Annexure A6: Copy of the order in OA No.703/2009 of this Tribunal.

Annexure A7: Copy of the order dated 8.11.2017 in OA No.180/00894/2014 of this Tribunal